

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-2283
TO BE ANSWERED ON-08.03.2018
INTERNATIONAL SOLAR ALLIANCE

2283. SHRIMATI JAYSHREEBEN PATEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the salient features of the International Solar Alliance (ISA) which was formed during Paris Conference 2015 and the way India presented her views in this conference;
- (b) the main features of Solar Policy of the Government;
- (c) the details of the places where big solar projects have been set up along with their cost and their production capacity, State-wise; and
- (d) the nature of policy formulated in the country under Canal Solar Project along with the extent of progress made thereunder till date and the funds allocated for the said project?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) The International Solar Alliance (ISA) was jointly launched on 30 November 2015 by Prime Minister of India, Shri Narendra Modi, and then President of France, H.E. François Hollande, on the side-lines of the 21st Conference of Parties to the United Nations Framework Convention on Climate Change at Paris, France. The ISA is a treaty-based alliance of 121 prospective solar-rich Member Nations situated fully or partially between the Tropics, and aims at accelerating development and deployment of solar energy globally.

(b) & (c) Salient features of the solar policy include: a) provision of Renewable Purchase Obligation (RPO) for solar energy under the National Tariff Policy; b) notification of the long term growth trajectory of RPO for solar and non-solar energy for next 3 years from 2016-17, 2017-18 and 2018-19; c) development of Solar Parks and Ultra Mega Solar Power Projects; d) support for developing Solar PV Power Plants on Canal Banks/ Canal Tops; e) schemes for grid connected Solar PV Power Projects by Defense Establishments, Central Public Sector Undertakings (CPSUs) and Solar Energy Corporation of India (SECI) with viability Gap Funding; f) financial incentive for residential and institutional roof-top Solar PV systems; g) creation of Payment Security Mechanism; h) setting up of Green Energy Corridors for evacuation of renewable power; i) waiver of wheeling charges on Inter-State Transmission Charges and losses; and j) subsidy for setting up off-grid and decentralized solar systems.

State-wise status of grid connected solar power projects as on 31 January 2018 is enclosed at Annexure-I.

(d) Under National Solar Mission, a Pilot-cum-Demonstration Project for development of Grid-connected Solar PV Power Plants on Canal-banks and Canal-tops is under implementation. The Government of India has released Rs. 69.0 crore to the Solar Energy Corporation of India, a central public sector undertaking under the administrative control of the Ministry of New and Renewable Energy, for onward disbursement to the Project Implementing Agencies of the respective States.

State wise status of canal solar projects, as on 31 January 2018, is enclosed at Annexure II.

**Annexure-I referred to in reply to the Lok Sabha Unstarred Question No. 2283
for reply on 08.03.2018**

State-wise grid connected solar power capacity installed in the country as on 31.01.2018

Sl. No.	State	Solar Power Potential (GWp)	Total Cumulative Solar capacity installed (In MW)
1.	Andhra Pradesh	38.44	2170.32
2.	Arunachal Pradesh	8.65	4.39
3.	Assam	13.76	12.45
4.	Bihar	11.20	142.45
5.	Chhattisgarh	18.27	185.03
6.	Delhi	2.05	69.52
7.	Goa	0.88	0.91
8.	Gujarat	35.77	1585.85
9.	Haryana	4.56	215.85
10.	Himachal Pradesh	33.84	2.23
11.	Jammu & Kashmir	111.05	2.36
12.	Jharkhand	18.18	25.60
13.	Karnataka	24.70	2788.62
14.	Kerala	6.11	107.93
15.	Madhya Pradesh	61.66	1237.41
16.	Maharashtra	64.32	772.33
17.	Manipur	10.63	1.33
18.	Meghalaya	5.86	0.06
19.	Mizoram	9.09	0.20
20.	Nagaland	7.29	0.50
21.	Odisha	25.78	79.57
22.	Punjab	2.81	913.16
23.	Rajasthan	142.31	2311.81
24.	Sikkim	4.94	0.01
25.	Tamil Nadu	17.67	1822.57
26.	Telangana	20.41	3048.41
27.	Tripura	2.08	5.09
28.	Uttar Pradesh	22.83	551.15
29.	Uttarakhand	16.80	294.08
30.	West Bengal	6.26	48.52
31.	UTs	0.79	55.26
	Total	748.98	18454.97

**Annexure-II referred to in reply to the Lok Sabha Unstarred Question No. 2283
for reply on 08.03.2018**

State-wise Canal Top & Canal Bank Solar PV projects commissioned as on 31.01.2018

Sl. No.	State	Implementing Agency	Capacity (MW)
Canal Top Projects			
1	Andhra Pradesh	New and Renewable Energy Development Corporation of Andhra Pradesh (NREDCAP)	1
2	Gujarat	Sardar Sarovar Narmada Nigam Limited (SSNNL)	10
3	Kerala	Kerala State Electricity Board (KSEB)	2
4	Punjab	Punjab Energy Development Agency (PEDA)	2.5
5	Punjab	Punjab Energy Development Agency (PEDA)	2.5
6	Uttarakhand	Uttarakhand Jal Vidyut Nigam Limited (UJVN)	1
		TOTAL	19 MW
Canal Bank Projects			
1	Andhra Pradesh	Andhra Pradesh Power Generation Corporation Limited (APGENCO)	5
2	Gujarat	Sardar Sarovar Narmada Nigam Limited (SSNNL)	5
3	Gujarat	Sardar Sarovar Narmada Nigam Limited (SSNNL)	10
4	Kerala	Kerala State Electricity Board (KSEB)	1
5	Uttarakhand	Uttarakhand Jal Vidyut Nigam Limited (UJVN)	4.5
6	Uttarakhand	Uttarakhand Jal Vidyut Nigam Limited (UJVN)	7.5
7	Uttarakhand	Uttarakhand Jal Vidyut Nigam Limited (UJVN)	7
8	West Bengal	West Bengal State Electricity Distribution Company Limited (WBSEDCL)	10
		TOTAL	50 MW